

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)  
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

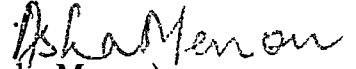
ORDER NO. 11 /2019

Dated : 15<sup>th</sup> February, 2019

Since a Creche facility has been established and functioning in the Lawyers' Chambers Block, Saket Court Complex for the Lawyers as well as for the staff of Saket District Courts, Rules/Guidelines are required to be framed for smooth running of the Creche and for this purpose a Committee is hereby constituted as under with immediate effect:-

- |   |               |
|---|---------------|
| 1. Ms. Illa Rawat, Spl. Judge (PC Act), CBI (South)   | - Chairperson |
| 2. Ms. Neha Priya, Civil Judge (South)  | - Member      |
| 3. Ms. Harpreet Kaur, Sr. Member Executive (Saket Bar Association)  | - Member      |
| 4. Ms. Tripti Sankhla, Lady Member Executive (Saket Bar Association)  | - Member      |
| 5. Ms. Aarti Batra, Sr. Personal Assistant<br>(Presently posted in the Secretariat of the District & Sessions Judge (South-East)) | - Member      |
| 6. Ms. Aruna, Junior Judicial Assistant<br>(Presently posted in the Secretariat of the undersigned)                               | - Member      |

The aforesaid Committee will submit "Draft Rules" within a month from the date of this order. However, all the correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge only through the undersigned.

  
(Asha Menon)

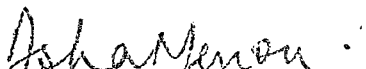
District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi.

No. 3240 - 3381 /AM/D&SJ(South)/Genl./Saket/ND/2019

Dated:- 16-02-19

Copy to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
4. All the Judicial Officers posted at South & South-East District(s), Saket Courts Complex, New Delhi to bring this order to the notice of the staff posted under their control.
5. The Concerned Members of the Committee.
6. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at South and South-East District(s) Saket Courts Complex, New Delhi with the direction to bring this order to the notice of the staff posted under their control.
7. The Hony. Secretary, Saket Bar Association, Saket Courts, New Delhi.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south](http://www.ecourts.gov.in/south) & [south-east delhi](http://www.ecourts.gov.in/south-east).
9. The Public Relation Officer, Saket Courts Complex, New Delhi.
10. The Caretaker, Saket Court Complex, New Delhi.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.
13. The Personal Assistant attached to the undersigned.

  
(Asha Menon)

District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi.